

GOVERNMENT OF INDIA
MINISTRY OF HUMAN RESOURCE DEVELOPMENT
DEPARTMENT OF HIGHER EDUCATION
LOK SABHA
STARRED QUESTION No. *231
TO BE ANSWERED ON 12.03.2018

Status of University to Private/Self-aided/Self-financing Colleges

*231. SHRI N.K. PREMACHANDRAN:

Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to give autonomy to the private colleges and if so, the details thereof;
- (b) whether the University Grants Commission (UGC) has issued direction for giving autonomy to private/self-aided/self-financing colleges and if so, the details thereof along with the criteria fixed by the Government therefor;
- (c) whether the Government proposes to give the status of University to the private/self-aided/self-financing colleges and if so, the details thereof; and
- (d) whether the Government proposes to give power to the private/self-aided/self-financing colleges to issue mark lists and certificates and if so, the details thereof including the criteria fixed by the Government for ensuring the standard and transparency?

ANSWER

MINISTER OF HUMAN RESOURCE DEVELOPMENT
(SHRI PRAKASH JAVADEKAR)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) to (d) OF LOK SABHA STARRED QUESTION NO. *231 FOR 12.03.2018 ASKED BY SHRI N.K. PREMACHANDRAN, HON'BLE MEMBER OF PARLIAMENT REGARDING STATUS OF UNIVERSITY TO PRIVATE/SELF-AIDED/SELF-FINANCING COLLEGES.

(a) to (d): University Grants Commission (UGC) has informed that it has notified the UGC (Conferment of Autonomous Status upon Colleges and Measures for maintenance of Standards in Autonomous Colleges) Regulations, 2018 on 12th February, 2018 with a view to enable them to determine and prescribe their own courses of study and syllabi, restructure and redesign the courses to suit local need, make them skill oriented and in consonance with the job requirements.

According to above regulations, Colleges of any discipline whether aided, partially aided and unaided/self financing after they have completed minimum 10 years of existence are eligible for grant of autonomy provided they are recognised under section 2(f) of the UGC Act, 1956.

Colleges which have been granted autonomy, can announce results, issue mark sheets, migration and other certificates. However, the degree shall be awarded by the University with the name of the college on the degree certificate.
